

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 115**  
**IB-01/(ND)/2021**

**IN THE MATTER OF:**

Star Pet Trading Pvt. Ltd.

....Applicant

**Order under Section 10 of IBC.**

**Order delivered on 20.07.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Applicant

:Mr.Ahsan Ahmad, Adv.

For the ROC

: Ms.Sweety Kumar, AROC

**ORDER**

Learned Counsel for one of the Creditors IDFC Bank seeks time to take instructions and file reply. No other creditors other than Yes Bank had appeared. Let, the copy be served once again through email to the creditors other than Yes Bank including Income Tax Department. Learned AROC states that they have already filed no objection.

List for further consideration on 13.09.2021.

**Sd/-**  
**SUMITA PURKAYASTHA**  
**MEMBER (T)**

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (J)**